

Displaced Persons in West Bengal

968. **Shri H. N. Mukerjee**: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether he had promised a deputation of the West Bengal Municipal Association that financial assistance would be rendered to municipalities with concentration of refugee population; and

(b) whether such assistance has actually been given?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) A deputation of the Association met the Union Minister Rehabilitation in June, 1955. No specific promise was given to the deputation, but it was told that if any Municipalities which have had a heavy influx of displaced persons from East Pakistan needed financial assistance they should approach the Government of West Bengal and the recommendations if any, of that Government would be sympathetically considered.

(b) Loans have accordingly been sanctioned for Raigunj Municipality and Balurghat Municipality for development of the areas in which there is a heavy concentration of displaced persons from East Pakistan as follows:—

(1) Raigunj Municipality Rs. 4,80,000/-

(2) Balurghat Municipality Rs. 2,35,500/-

Proposals for loans to some other Municipalities also are under consideration.

Industrial Development of Punjab

970. { **Shri D. C. Sharma**;
Shri Ram Krishan;

Will the Minister of Commerce and Industry be pleased to lay a statement on the Table of the Sabha indicating the schemes for industrial development proposed to be undertaken during the Second Five Year

Plan period in the Punjab State under Central, State and private auspices?

The Minister of Industry (Shri Manubhai Shah): A statement giving the information is laid on the Table. [See Appendix III, annexure No. 128.]

Central Government Schemes in Kerala

971. **Shri Maniyangadan**: Will the Minister of Planning be pleased to state:

(a) how many Central Schemes are progressing in Kerala; and

(b) the total amount entirely financed by the Centre for those schemes in Kerala?

The Deputy Minister of Planning (Shri S. N. Mishra): Information is being collected from the various Ministries and a statement will be laid on the table of the House in due course.

Explosives

972. **Shri Keshava**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many explosion samples and bombs have been received by the Department of Explosives from the State of Mysore for examination and opinion during 1956-57; and

(b) with what result?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 25 articles (bombs, other explosive substances and remnants thereof) pertaining to six cases were received from the State of Mysore by the Department of Explosives for examination and opinion during the year 1956-57.

(b) Out of the 25 articles only five were found to be live explosive. Of the remaining 20 a few were chemicals used in the manufacture of fireworks and the rest were remnants of exploded substances found near the sites of explosions.